## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND

DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER

: ZA20/14

PETITION NUMBER

: TP 127/16

NAME OF THE PETITIONER(S)

: MIS, HOMAG MACHINARY BANGALORE PVT-LTD.

NAME OF THE RESPONDENT(S)

UNDER SECTION

: 621A

S.NO. NAME(IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

None appeared for applicants. PCS for applicant is absent. Number of times, this matter was listed. But, PCS did not appear. Today it is listed as a last chance.

It appears the applicants are not interested to proceed with the matter. As a final chance, notices be issued to the applicants. If none appears, further orders will be passed on point of default.

Posted to 09.03.2017.

MEMBER (J)

MEMBER (T)